

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.06.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. ANANT MERATHIA
RANGHASAYEE
RISHI SRINIVAS.G
Counsel for Rtd 3
[Signature]
2. RAVE RAJA.
Advocate
Counsel for
Petitioner.
[Signature]
3. PRIYADARSHINI N
Counsel for
Applicant /
2nd Respondent
(undertake to file
Vakalat)
[Signature]

ORDER

Counsels for both the parties are present, directed to complete the pleadings on or before next date of hearing. Put up on 25.07.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)